

Defective Case Register from 2025-07-14 to 2025-07-14

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/20976/2025	PRADEEP KUMAR DAS	2025-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
2	D-WP(C)/27932/2025	SOUBHAGYA CHANDRA DEV DASH	2025-07-14	Address mentioned in petition (Annex-1)not correctly furnished.
3	D-WP(C)/26893/2025	SOUBHAGYA CHANDRA DEV DASH	2025-07-14	Page no.16 repeated twice.
4	D-WA/24077/2025	DURGESH NARAYAN RATH	2025-07-14	PAGE NOS. 16 TO 146 NOT AVAILABLE. PUT UP FOR SR AFTER REMOVAL OF DEFECT
5	D-WA/22311/2025	CHANDRAKANTA PRADHAN,A.G.A	2025-07-14	3-AUTHENTICATION FEE IS DEFICIENT. STATUS OF O.P.2 NOT CORRECTLY FURNISHED.
6	D-BLAPL/20572/2025	SUDHANSU SEKHAR NAIK	2025-07-14	1. Orissa High Court Bar Association Welfare Fund Rs.50 not paid. 2. CT case No. in Para 1 has been wrongly mentioned.. 3.Index not proper. Petition not properly page marked in the index. Undertaking has been wrongly placed
7	D-WA/24816/2025	JYOTIRMAY GUPTA	2025-07-14	Put For S.R after filing of c.copy of order dt25.04.2025 Passed in W.P.(c) No.39358 of 2023
8	D-CONTC/27358/2025	ADV.	2025-07-14	synopsis and date chart not mentioned in index.2. paragraphs not correctly mentioned in declaration of affidavit.
9	D-BLAPL/20676/2025	ROHIT RANJAN RAY	2025-07-14	1. PR No. mentioned in the Cause Title is wrong. 2. TR Case mentioned in Synopsis not tally with Cause Title.
10	D-WA/22203/2025	AJIT KUMAR TRIPATHY	2025-07-14	1. Period of Delay 307 DAYS
11	D-BLAPL/20540/2025	PRAVASH CHANDRA JENA	2025-07-14	3-AUTHENTICATION FEE IS DEFICIENT. 1.Attested Annexure-1 not filled . 2. All pages of the Application not signed by Adv.
12	D-CRLMC/20957/2025	SITIKANT MISHRA	2025-07-14	1. GR case number not correctly furnished in the petition.
13	D-WP(C)/27940/2025	ASHIS KUMAR MISHRA	2025-07-14	.Petition not correctly addressed to Honorable Court
14	D-WA/27683/2025	DEBESH PANDA	2025-07-14	i)More than one prayer and Being aggrieved. ii) Page mark not properly. iii)Synopsis and List of date not filed.Iv) para no. not serial in grounds.v) Date of disp. in RVWPET wrongly furnished in Index.
15	D-WP(C)/27808/2025	AKHAND	2025-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished on declaration in I.A.
16	D-WP(C)/27551/2025	ASHUTOSH MOHANTA	2025-07-14	15-ALL PAPERS NOT PROPERLY SIGNED. Writ petition not page marked in the Index.2.Page nos.18 20 22 and 26 not neat and legible.
17	D-WP(C)/27860/2025	BIKASH MISHRA	2025-07-14	Page nos. 62 and 63 not neat
18	D-WP(C)/27947/2025	RANJAN KUMAR ROUT	2025-07-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. SYNOPSIS AND DATE CHART NOT FILED
19	D-CRLREV/21024/2025	AKASH ACHARYA	2025-07-14	1. Not properly indexed. 2. Certified copy of annex-6 not filed
20	D-WP(C)/26892/2025	SANJIB KUMAR RATH	2025-07-14	Anx-9 at page no.32 wrongly mentioned instead of Annex-8.
21	D-ABLAPL/20972/2025	MANORANJAN DAS	2025-07-14	1. Prayer is incomplete. 2. Annexure 1 page 10 and 11 not legible.
22	D-CRLMP/21003/2025	PRATAP CHANDRA CHHINCHANI	2025-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED D.C fee of Rs.18/- not paid.
23	D-WP(C)/27286/2025	AGASTI KANUNGO	2025-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. paragraphs not correct in declaration of affidavit. 2. page no.19 not neat.
24	D-WP(C)/26883/2025	JANMEJAYA RAY	2025-07-14	.Names In Capital Letters Of All The Signing Advocates Not Indicated 2..Petition not correctly addressed to Honorable Court
25	D-WP(C)/27833/2025	PRAFULLA KUMAR MOHAPATRA	2025-07-14	Deponent not signed the affidavit
26	D-WP(C)/27826/2025	JITENDRA KUMAR MISHRA (2)	2025-07-14	1. Page no.15 not properly tagged in the petition.2. Paragraph no.not properly arranged in the petition.3. Page no.73 not neat.
27	D-CMAPL/27834/2025	ADV.	2025-07-14	AU fee Rs 2.25/- to be paid. 2. Code Not indicated. 3. Vernacular certificate not furnished.
28	D-CONTC/27287/2025	PAMI RATH	2025-07-14	Period of Delay 172 days.IA not filed for condonation of delay. 2. Provision of Law Not proper 3. Dist . not mentioned in address of the petitioner .
29	D-WP(C)/26881/2025	JANMEJAYA RAY	2025-07-14	.Names In Capital Letters Of All The Signing Advocates Not Indicated 2.Petition not correctly addressed to Honorable Court

30	D-WP(C)/27788/2025	BIBHU PRASAD DAS	2025-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. paragraph no. not furnished on declaration in the petition and I.A.2.Paragraph no. not correctly furnished in the petition.3.Page nos.74 75 80 81 85 86 89 90 95 and 106 not neat and legible
31	D-BLAPL/20935/2025	AMIT KUMAR NATH	2025-07-14	3-AUTHENTICATION FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. High Court Bar Asson. Members welfare scheme Rs 50/- to be paid in V.nama 2. page n0-14 and 17 not annexed properly.
32	D-RSA/27945/2025	HRUDANANDA MOHAPATRA	2025-07-14	1. Court Fee Rs.300/- Payable Not Paid 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/-Paid. Decree Rs 05/- Not Paid
33	D-BLAPL/20955/2025	RAKESH KUMAR ROUSTRAY	2025-07-14	1. Address of petitioner as mentioned in the Rejection order not tally with cause title of the bail application
34	D-CRLMP/20845/2025	AMIT PATNAIK	2025-07-14	.Receipt Showing Serv.copy To E.D. not Filed.
35	D-MACA/24896/2025	SUBRAT SATPATHY	2025-07-14	Period of Delay 29 days
36	D-CONTC/25988/2025	ADV.	2025-07-14	i) Age of the petitioner in the cause title not tally with Affidavit.ii)Date of Representation in Annexure -2 not correct.
37	D-BLAPL/20933/2025	AMIT KUMAR NATH	2025-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Fees of Rs. 39/- paid instead of Rs. 89/- in Vakalatnama
38	D-CRLMC/20646/2025	DIGAMBAR SETHI	2025-07-14	1. This case related to sexual offence the name of victim and victim Father with address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter
39	D-WP(C)/27292/2025	SUKANTA KUMAR MISHRA	2025-07-14	As per annex.2, date not tally in index.
40	D-CONTC/26074/2025	ADV.	2025-07-14	Occupation not mention in the Affidavit.
41	D-WP(C)/27796/2025	SANTOSH KUMAR DASH	2025-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Subject Code not furnished in the Assessment Slip.
42	D-CRLMP/20984/2025	MOHIT KUMAR PATI	2025-07-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C.copy of FIR Charge sheet and cognizance order not filed
43	D-ABLAPL/20797/2025	AMITAV TRIPATHY	2025-07-14	1.Page Nos. 14 15 and 16 are not legible properly.

44	D-WP(C)/27933/2025	SOUBHAGYA CHANDRA DEV DASH	2025-07-14	Address mentioned in petition (Annex-01) not correctly furnished.
45	D-WP(C)/27789/2025	DURGADAS ROY	2025-07-14	1. Annexure-4 not properly arranged in the averment. 2.Receipt Showing Serv.copy To cg not Filed.
46	D- ABLAPL/20948/2025	SUSIL KUMAR PATTNAIK	2025-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In declaration under affidavit, Being the petitioner no mentioned 6 instead of 5 2. There are 5 petitioners in the A. bail application .I V.nama it is mentioned 6 petitioners.In sl .no 5 it is mentioned as Dhanu @ Dhaneswar Kisan.S/o- saheba Kisan, he is after all not the petitioner. 3..Petition not correctly addressed to Honorable Court
47	D-WP(C)/27936/2025	SOUBHAGYA CHANDRA DEV DASH	2025-07-14	Address mentioned in Annex-01 in Petition not correctly furnished.
48	D- CRLREV/20406/2025	BIJAYA KUMAR RAGADA	2025-07-14	Period of Delay 146 days. 1. Paragraph no. not correctly furnished on declaration. 2.Paragraph no. not correctly furnished in the petition.
49	D- ABLAPL/20807/2025	BIDYALOK MOHAPATRA	2025-07-14	14-NOT PROPERLY INDEXED.
50	D- CONTC/26791/2025	PRAFULLA CHANDRA DAS	2025-07-14	i) Page no. not properly marked in Index. ii)Paragraph no. 4 of the Affidavit not correct
51	D- CRLMC/20958/2025	JAYDEEP PAL	2025-07-14	14-NOT PROPERLY INDEXED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Petition not correctly addressed to Honorable Court 2. Certified copy of annex-1 not filed
52	D-WP(C)/27278/2025	RABINDRA KUMAR PATNAIK	2025-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. nos. of paragraphs, declaration of affidavit in I.A. not correct .
53	D- CONTC/27396/2025	ADV.	2025-07-14	Sl. no. of paragraphs not correct in declaration of affidavit.
54	D-WP(C)/27909/2025	NIROJ KUMAR MAHAPATRA	2025-07-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.19 and 20 not neat.
55	D- BLAPL/20733/2025	AJIT KUMAR RAUT	2025-07-14	1. Annexure 1 is not legible. 2. Vernacular certificate is defective. Deponent signing in Hindi but declaration is for Odia language.
56	D-WP(C)/27561/2025	BHASKAR CHANDRA PANDA	2025-07-14	14-NOT PROPERLY INDEXED.

				Date of annexure -3 not correct in index.
57	D-WP(C)/27937/2025	SOUBHAGYA CHANDRA DEV DASH	2025-07-14	Address mentioned in Annex-1 incorrectly furnished.
58	D-WP(C)/27290/2025	ARUNA KUMAR NAYAK	2025-07-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. Page no.17 not legible..2.As per annex.5 and 6 , index not tally.3 Address of the petitioner in I.A. not proper.
59	D- BLAPL/20773/2025	DURGA PRASAD SANGRAMJIT MALLICK	2025-07-14	.Age and Dist. of the petitioner mentioned in the Cause Title do not tally with that of Rejection order.
60	D-WP(C)/27793/2025	SMITA RANJAN PATNAIK	2025-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the Opp.Parties no.3 to 5 not furnished in the cause title.
61	D- BLAPL/20715/2025	KEDAR CHANDRA BEHERA	2025-07-14	ST.case no.55 of 2024 not furnished in the petition.
62	D- RVWPET/26090/2025	BUDHIRAM DAS	2025-07-14	This RVWPET may not Lie
63	D- CRLMC/20147/2025	TUSAR KUMAR MISHRA	2025-07-14	1. S.T. case number not correctly furnished in cause title, para no.1,Prayer of the petition and para no.1 in I.A. petition.
64	D- CONTC/27356/2025	ADV.	2025-07-14	Synopsis and date chart not furnished in the index.
65	D-WP(C)/27280/2025	SHARMISTHA SAMAL	2025-07-14	Post of the petitioner in list of dates and page no.5, para-1 of the Writ petiton is not tally with the cause title.
66	D-SAO/26673/2025	SANATAN DAS	2025-07-14	This may be regd. as MSA.
67	D- BLAPL/20677/2025	ROHIT RANJAN RAY	2025-07-14	Annexue 1 page 8 to 10 not legible
68	D-WP(C)/26879/2025	JANMEJAYA RAY	2025-07-14	.Names In Capital Letters Of All The Signing Advocates Not Indicated 2.Petition not correctly addressed to Honorable Court
69	D-WP(C)/27693/2025	MADHAB LAL AGARWAL	2025-07-14	.Receipt Showing Serv.copy To ct not Filed.
70	D- BLAPL/20853/2025	BIJAY SWAIN	2025-07-14	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1, The case related to sexual offence. The name of the victim as mentioned in the Paragraph-2 of the application may be deleted as per S.O 3/2024 and put up S.R there after
71	D- CONTC/26954/2025	ADV.	2025-07-14	Under taking for non filing of translated copy not filed.

72	D-BLAPL/20730/2025	MANOJ PANIGRAHI	2025-07-14	2(a) CC No. 30/2025 wrongly mentioned 26/2025 in C. copy (page-11, Annexure-2)
73	D-CRLMC/20641/2025	SANTOSH CHANDRA ATABUDHI	2025-07-14	1. Certified copy of annex-1 not filed.
74	D-CRLA/20946/2025	DEBASNAN DAS	2025-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure-1 not marked on index
75	D-WP(C)/27939/2025	DILLIP KUMAR RAY	2025-07-14	In Declaration Paragraph no. not correctly furnished.
76	D-WP(C)/27829/2025	RAJIV KUMAR MAHANTA	2025-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page no.22 and 23 not completely scanned.Name of deponent not correct in affidavit.
77	D-WP(C)/27695/2025	BIKRAM KESHARI RAJ	2025-07-14	14-NOT PROPERLY INDEXED. AB not mentioned in index.Index not properly page marked. 2..Receipt Showing Serv.copy To cg not Filed.
78	D-WP(C)/27815/2025	SAIBRATA RATH	2025-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration in I.A.
79	D-CONTC/26265/2025	ADV.	2025-07-14	Page mark not properly in Index
80	D-CRLREV/20236/2025	ANIRUDHA DAS	2025-07-14	THIS CASE MAY BE REGISTERED AS C.R.L.M.C.
81	D-CRLMC/20625/2025	LAMBODAR ACHARI	2025-07-14	14-NOT PROPERLY INDEXED. 1. Annx-1 not paginated and Annexure -1 not exhibited.
82	D-CRLMC/20701/2025	TUKUNA KUMAR MISHRA	2025-07-14	1. Prayer of the CRLMC not correctly furnished
83	D-CMAPL/27938/2025	RAGHUNATH DASMOHAPATRA	2025-07-14	C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order
84	D-BLAPL/20382/2025	PRATAP KUMAR MOHANTY	2025-07-14	i) Name of the Learned Court in Cause Title not tally with Rejection order.
85	D-CONTC/27047/2025	ADV.	2025-07-14	i)Date of judgement of wpc(OA) no 936/2014 not correct in the prayer of the petition .
86	D-MACA/27037/2025	PRASANTA KUMAR MAHALI	2025-07-14	Period of Delay 270 days
87	D-ABLAPL/20829/2025	BISWA CHANDAN MOHANTY	2025-07-14	Subject code not correctly furnished in Cause Title A.Slip and Index
88	D-MACA/27885/2025	KAPILA CHARAN NAYAK	2025-07-14	1. Period of Delay 80 days 2. Court Fee Rs15,000/ payable ,not paid 3.date of judgement wrongly furnished in being aggrieved

89	D-WP(C)/27898/2025	ABHIRAM SWAIN	2025-07-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-CONTC/26270/2025	ADV.	2025-07-14	Legible copy of Page no. 6 to be filed.
91	D-BLAPL/21019/2025	DEEPALI MAHAPATRA	2025-07-14	1. Name of the petitioner in the affidavit is wrongly mentioned. 2.In declaration under affidavit no of paragraph is not correctly mentioned. 3.Name Of The Filing Advocate Not In Capital Letters In The application
92	D-WP(C)/27943/2025	PRABIR KUMAR PRADHAN	2025-07-14	Page nos.10 46 and 47 not legible.
93	D-CONTC/26273/2025	ADV.	2025-07-14	Occupation not furnished in affidavit
94	D-WP(C)/27700/2025	PRADEEP KUMAR MOHANTY	2025-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
95	D-WP(C)/27824/2025	ATUL TRIPATHY	2025-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
96	D-MACA/26996/2025	PRAMOD KUMAR TRIPATHY	2025-07-14	Period of Delay 138 days
97	D-RPFAM/27918/2025	ASHOK KUMAR BEHERA	2025-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date furnished in the Being aggrieved portion be corrected
98	D-WA/27890/2025	AVIJIT MISHRA	2025-07-14	i) Page mark not properly in Index.ii) Address of the Honble Chief Justice not furnished.
99	D-ABLAPL/20902/2025	PRAVASH CHANDRA JENA	2025-07-14	1. In paragraph 2 of the application , copy of the FIR vide O.R no mentioned incorrectly.
100	D-WP(C)/27786/2025	AMITAV TRIPATHY	2025-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Age of the deponent not furnished in the affidavit.
101	D-ABLAPL/20818/2025	SATYAPADA SHARMA	2025-07-14	As per standing order the name of victim/informant shall not be mentioned in the petition.
102	D-WP(C)/27876/2025	SOMANATH MISHRA	2025-07-14	Signature of petitioner no. 4 in V.nama not tally with cause title.
103	D-CONTC/25967/2025	ADV.	2025-07-14	Section and Courts Act mentioned in paragraph no. 8 of the petition not correct.
104	D-WP(C)/25307/2025	UPASANA BAL	2025-07-14	1. Address of the op.no. 3 not furnished in cause title.

105	D-ABLAPL/20895/2025	LAXMIDHAR MAHAPATRA	2025-07-14	1. The case related to sexual offence. The name of the victim, parent and address deleted from the petition as per S.O 03/2024 and put up for S.r there after
106	D-WP(C)/27911/2025	BASUDEV BARIK	2025-07-14	As per index , annex.4 to 7 not properly mentioned in the petition.
107	D-WP(C)/27917/2025	MANOJ KUMAR MOHANTY	2025-07-14	In Annexure -04 the date of order does not tally with Index. Page no.18 not legible
108	D-WP(C)/27588/2025	BRAJA MOHAN SARANGI	2025-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and date chart not alphabetic paginated in Index. 2. Paragraph no. not correctly furnished on the declaration.
109	D-WP(C)/27935/2025	SOUBHAGYA CHANDRA DEV DASH	2025-07-14	Address mentioned in petition (Annex-01) not correctly furnished
110	D-CRLMC/20449/2025	DHANANJAYA MUND	2025-07-14	Name of the Vigilance P.S. not correctly furnished in synopsis, cause title , para nos. 1 2 and Prayer of the petition
111	D-WP(C)/27913/2025	BASUDEV BARIK	2025-07-14	Annexures not properly arranged.
112	D-WP(C)/27696/2025		2025-07-14	14-NOT PROPERLY INDEXED. Put up for SR after proper page marking.
113	D-WP(C)/26877/2025	JANMEJAYA RAY	2025-07-14	1..Names In Capital Letters Of All The Signing Advocates Not Indicated 2..Petition not correctly addressed to Honorable Court
114	D-CONTC/26263/2025	ADV.	2025-07-14	Occupation not furnished in affidavit.
115	D-BLAPL/20587/2025	PRASANTA KUMAR SENAPATI	2025-07-14	1. Index not Proper. Items not properly page marked and properly annexed. Index synopsis Petition Annexures are not properly arranged and page marked. 3. Petition not addressed to the Honourable Court. 4. Annexure 1 and 2 are not properly annexed and properly page marked. 4. Orissa High Court Bar Association Welfare Fund Rs.50/- not paid.
116	D-GCRLA/20649/2025	ADDITIONAL STANDING COUNSEL	2025-07-14	1-Page No. not marked after page No.10, 2-Synopsis and Date chart not filed, 3-Index not filed
117	D-WP(C)/27908/2025	DILIP KUMAR SAHU	2025-07-14	Date of annex.5 not correctly mentioned petition para.7 and annex.6 not properly mentioned in prayer.
118	D-CRLA/20942/2025	DEBASNAN DAS	2025-07-14	Annexure-1 not marked on index.
119	D-WP(C)/27963/2025	MANAS PATI	2025-07-14	Page no. 8 not neat.
120	D-BLAPL/20906/2025	SUDHANSU SEKHAR NAIK	2025-07-14	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

				.High court Bar assn. Members welfare scheme Rs 50/- to be paid in V. Nama
121	D-WP(C)/27812/2025	SUBHAM SHARMA	2025-07-14	1. Page no.14 not neat and legible
122	D-RSA/27902/2025	SUSHANTA KUMAR JOSHI	2025-07-14	Put up for further S.R after furnishing the Valuation and C.Fee Payable in the Memo. of Appeal.
123	D-WP(C)/27946/2025	DEVRAJ SAHU	2025-07-14	PAGE 130 NOT AVAILABLE

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 14-07-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/469/2023	CMAPL/469/2023	ADV.	OTHERS. DAF OF RS 2.25 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.